

SCHEDULE II**FORM B****Public Announcement**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NATHELLA SAMPATH JEWELRY PVT. LTD.

Sl. No	Particulars	Details
1	Name of Corporate Debtor	Nathella Sampath Jewelry Private Limited.
2	Date of incorporation of Corporate Debtor	3 rd April 2007
3	Authority under which Corporate Debtor is incorporated / registered	Companies Act / Registrar of Companies - Chennai
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U51398TN2007PTC062970
5	Address of the registered office and principal office (if any) of Corporate Debtor	A. Registered Office: No. 7, Lynwood Avenue, Mahalingapuram, Chennai - 600034
6	Date of closure of Insolvency Resolution Process	3 rd January 2020
7	Liquidation commencement date of Corporate Debtor	3 rd January 2020 (Certified copy received on 10 th January 2020)
8	Name and registration number of the Insolvency Professional acting as Liquidator	Name: Ram Ratan Kanoongo IBBI Registration No: IBBI/IPA-001/IP-P00070/2017-18/10156
9	Address and e-mail of the Liquidator, as registered with the Board.	Address: 1006, Raheja Centre, Nariman Point, Mumbai – 400021, Maharashtra. Email: rrkanoongo@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	Address: Headway Resolution and Insolvency Services Pvt. Ltd., 708, Raheja Centre, Nariman Point, Mumbai – 400021, Maharashtra. Email: cirpnathella@gmail.com
11	Last Date for submission of claims	9 th February 2020

Notice is hereby given that the National Company Law Tribunal (Chennai Bench) has ordered the commencement of liquidation of Nathella Sampath Jewelry Private Limited on 3rd January 2020 (Certified copy received on 10th January 2020).

The stakeholders of Nathella Sampath Jewelry Private Limited are hereby called upon to submit their claims with proof on or before 9th February 2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th January 2020

Place - Mumbai

Ram Ratan Kanoongo
IBBI/IPA-001/IP-P00070/2017-18/10156
Liquidator for Nathella Sampath Jewelry Pvt. Ltd.

